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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA160/2017 In Co. Appeal No. 3/58, 59/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

Name of the Company:

Oriental Insurance Co. Ltd.

V/s.

Ambuja Cements Ltd. & Ors.

Section of the Companies Act:

Sections 58, 59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. KAMAL AGRAWAL

FCA - OL

Pehnoner

Lemy Age

2

ORDER

Learned FCA Mr. Kamal Agrawal present for Original petitioner. None present for Original Respondent.

Applicant is directed to issue notice to proposed respondents and Respondents 1 to 3 along with copy of application IA 160/2017 and shall file proof of service.

Respondents no. 1 to 3 and proposed respondents shall file reply if any in IA 160/2017 within two weeks from the date of service of notice and shall serve copy in advance to the Applicant.

List the matter on 15.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of August, 2017.